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Title: Fishermen (Development and Welfare) Bill, 2022

DR. SUKANTA MAJUMDAR (BALURGHAT): Sir, I beg to move for leave to introduce a Bill to provide for the development and welfare of fishermen in the country and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for the development and welfare of fishermen in the country and for matters connected therewith or incidental thereto.”

The motion was adopted.

DR. SUKANTA MAJUMDAR: Sir, I introduce** the Bill.
